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(ii) Review by Government on the working of the Board.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

(b) (i)Twenty-eight Annual Eeport and Accounts of the Ani Welfare Board of India; mal 1989-90, Madras. for the year together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Board. [Placed in Library *See* No. LT 2028]91]

(c) (i) Annual Report and Accounts of the Padmaja Naidu. Himalayan Zoological Park, Dar jeeling, for the year 1989-90, to gether with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Institute, [Placed in Library. *See* No. LT-2029/91]

(d) (i) Annual Report and Accounts of the Centre for En vironment Education, Ahmedabad, for the year 1989-90, toge ther with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Centre. [Placed in Library. See No. LT-1603/91]

## Report and Accounts (1989-90) of the Indian Railways Finance Corpo-ration Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in

(i) Third Annual Report and Accounts of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1989-90, toge-there with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of Indian thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2037/91]

I. Accounts (1989 90) of the Univer sity of Hyderabad and Audited Re port thereon.

II. Report (December 1990) of the Committee for Review of National Policy on Education.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): I lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the University of Hyderabad for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.

[Placed in Library. See No. LT-1939|91]

II. A copy (in English and Hindi) of the Report (December 1990) of the Committee for Review of National Policy on Education, 1986 (Part-I) entitled 'Towards an Enlightened and Humane Society'.

[Placed in Libra-ry. See No. LT-1941|91]

- I.Reiiort and Accounts (1989-90) of the Power Finance Corporation Limited, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the Damodar Valley Corporation, Calcutta and related papers.

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THE MINISTER OP ENERGY (SHRI KALYAN SINGH KALVI): I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Fourth Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptro'ler and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library See No LT 19211913

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948:—

(i) Annual Report and Accounts of the Damodar Valley Corporation, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.[Placed in Library See No. LT-

[Placed in Library See No. L1-1923[91]

- श्वी जगवीक्ष प्रताः माखुए (उत्त प्रदेश): सहोदया दो मंदियों का ऐगा हका है कि दो मंत्री विद्याप पर छड़े हए और जिनके विहाफ पर वे छड़े हुए, वे मंत्री था गए। इसका मतलब यह है कि मंत्री जी ने पहले प मिणन नहीं ली थी दूयरे मंत्री के विहाफ़ प । नतीजा क्या हुा कि मंत्री जी ... (इयवधान) ... अगर परमिशन नहीं ली थी, सो यह प्रथा बंघ होनी चाहिए । डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश) : एक-साथ सैकिंड के लिए अगय भिनिस्टर लेट आए हैं तो इसको प्राब्लम न बनाइए । ... (व्यवधान)

श्री अग्रवीश प्रसाद लाखुर: ५ भिशन लेनी चाहिए दूसरे मंत्री की पे५ए ले करने के लिए तो में यह पूछना हूं कि जो दो मंत्री खड़े हुए थे उन्होंने ५ भिशन ली थी क्या?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please take your seat.

श्री जगदीश प्रसाद मायुरः मुझे उत्तर देने दीजिए उन्हें ।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have understood. I will find out whether permission has been taken. In any case, the hon. Minister herself came. I will find out and let the House know.

- I. Report and Accounts (1989-90) of the Hindustan Steel Works Construction Limited, Calcutta and related papers.
- **II.** Report and Accounts (1989-90) of the Bharat Refractories Limited Dhanbad and related papers.
- III. Report and Accounts (1989-90) of the Mattallurgical and Engineering Consultants (India) Limited, Ranchi and related papers.
- IV. Report and Accounts (1989-90) of the Managinese Ore (India) Limi. ted, Nagpur and related papers.

इस्पात और खान संवालय में रज मंती (श्री बसव बाज पाहिल): कम्पनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर खता हं:---

(I) (क) 1989-90 के 'र्ष के लिए हिन्दुस्तान स्टील वर्स कंस्ट्रक शन लिमिटेड, कलकत्ता का छब्बीसवां वार्षिक प्रतिवे**दन**